

OFFICE OF THE DISTRICT AND SESSIONS JUDGE, CIVIL AND SESSIONS
DIVISION SOLAN, DISTRICT SOLAN, HIMACHAL PRADESH.

No. D&SJ/SLN/EC/F-102/2016:

Dated Solan the 21st November, 2016.

CORRIGENDUM.

In continuation of Notification No. D&SJ/SLN/EC/F-102/2016-11722 dated 05.10.2016, issued by this office in which at page 12, para **Appointment**, the line wrote as "The Himachal Pradesh Subordinate Courts Staff(Recruitment, Promotion and Condition of Service) Rules, 1997" be read as "The Himachal Pradesh Subordinate Courts' Staff (Recruitment, Promotion and Conditions of Service) Rules, 2012".

Sd/-
(S.C.Kainthla)

District and Sessions Judge,
Civil and Sessions Division,
Solan, District Solan, H.P.

Endst.No. D&SJ/SLN/EC/F-102/2016: **13386** Dated: 21.11.2016.

Copy forwarded to:

- 1) The Secretary, State Information Commission, HP. Sectt. Shimla-2 for information.
- 2) The Registrar General, Hon'ble High Court of Himachal Pradesh Shimla-171001.
- 3) The Accountant General(Audit)AGHP, Shimla.
- 4) The Additional District and Sessions Judge-I, Solan.
- 5) The Additional District and Sessions Judge-II, Solan.
- 6) The Controller, Printing & Stationery, Govt. of H.P.
- 7) The System Officer of this office with the direction to upload the aforesaid corrigendum on the website.
- 8) Guard file.

Signature
District and Sessions Judge,
Civil and Sessions Division,
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